

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 09...../HCS

Date: 12-4-24.....

**N-O-T-I-F-I-C-A-T-I-O-N**

In partial modification of Notification No. 30/HCS dated 16.03.2021 the Hon'ble the Chief Justice, High Court of Sikkim has been pleased to substitute nomenclature of the "Selection Committees" constituted/re-constituted earlier vide above-mentioned Notification by the following:-

| Sl. No. | Selection Committee | Nomenclature |
|---------|---------------------|--------------|
| 1.      | East District       | Gangtok      |
| 2.      | West District       | Gyalshing    |
| 3.      | North District      | Mangan       |
| 4.      | South District      | Namchi       |

By Order,

Sd/-  
**REGISTRAR (JUDICIAL SERVICE)**

**Memo No. V(96) E/ Confdl./HCS.....<sup>826-35</sup>**

**Date: 12-4-24.....**

Copy to:

1. The Principal District & Sessions Judge, Gangtok
2. The District & Sessions Judge, Gyalshing
3. The District & Sessions Judge, Namchi
4. The District & Sessions Judge, Mangan
5. The Registrar, High Court of Sikkim
6. The Director, Sikkim Judicial Academy
7. The Additional Registrar-cum-PPS to Hon'ble, the Chief Justice for his Lordship's kind information.
8. The Additional Registrar-cum-PS to Hon'ble Judge for her Ladyship's kind information.
9. The Deputy Registrar-cum-PS to Hon'ble Judge for his Lordship's kind information.
10. P.A. to Registrar General for Ld. Registrar General's kind information.
11. Guard file and
12. File.

  
12/04/24

**JOINT REGISTRAR**